

S-101
SPECIAL BENCH

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP No.1663/KB/2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December, 2020, 10:30 A.M

Name of the Company	INCOME TAX OFFICER Vs. ROC, WB & MAGESTIC COMPLEX PVT LTD.		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Rahul Sarkar, Advocate] For the ITO
1. Mr. C. M. Karlmarx, Dy. RoC, WB] For the RoC, WB

ORDER

1. Ld Counsel on behalf of the Income Tax Officer is present. Mr. C. M. Karlmarx, Ld. Dy. RoC, West Bengal on behalf of the RoC, WB is present.
2. RoC, WB's report is awaited.
3. List the matter on 22/01/2021.

**(Rajasekhar V.K.)
Member (Judicial)**